Name of the Corporate Debtor **SARE REALTY PROJECTS PRIVATE LIMITED**
Date of commencement of CIRP 05.03.2021
List of Unseucred Financial Creditors (in class) 11.03.2024

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
			Details of Claim Received												
S. N	Name of Creditor	Identification No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whether Related Party	% of Voting Share in COC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	Prabha Ganesh Rao, N.Ganesh Rao, Shrinath Ganesh Rao	4	20.03.2021	1226255	1223555	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	2700	0	Amount admitted as per RERA order and interest considered till CIRP date.
2	Mayuri Aggarwal	10	21.03.2021	2592227	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	2592227	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
3	Sanjay Sinha, Mayuri Aggarwal, Rajendra Kumar Raheja	13	21.03.2021	1685467	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	1685467	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
4	Pankajaksha Jay Mohan & Pragna Jay Mohan	20	22.03.2021	1598530	1371600	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	226930	Amount of delayed compensation not mentioned in agreement dated 8.12.2020.
5	Rajendra Kumar Raheja	21	22.03.2021	5184454	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	5184454	Proof of payments and agreement for interest required. Further for operational debts claim in form B to be filed and
6	Deepak Julien and Anita Carvolho	27	22.03.2021	1582525	1582525	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
7	V. S. Srikumar	29	22.03.2021	2212086	2212086	Unsecured Financial Creditors in Cl	0	0	No	0.02	0	0	0	0	Interest admitted @ 8% as per Regulation 16A(7)
8	Saravana Kumar	40	22.03.2021	0	0	Unsecured Financial Creditors in Class)		0		0.00	0	0	0	0	Fresh form submitted and same is admitted.
9	Muralidharan Ramu	45	04.04.2021	336000	336000	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	0	Booing cancelled. Balance amount
10	Haree Shankar V.G	49	09.04.2021	598315	598315	Unsecured Financial Creditors in Cl	0	0	NO	0.00	0	0	0	0	
11	Bharathwaj Narayanan	53	25.04.2021	1182872	1182872	Unsecured Financial Creditors in Cl	0	0	NO	0.01	0	0	0	0	
12	Mr Nadarajan Chendran and	58	7.7.2021	1121000	950000	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	171000	Interest claim kept pending for
13	Mr. C Sridharan	59	9.7.2021	286200	286200	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	0	
14	Mr Mahendra Prasad K	61	14.7.2021	1280469	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	1280469	Copy of agreement required. Copy of ID proof required.
15	Mr. Shivaram S/Renuka	63	05.07.2021	1239000	1050000	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	189000	ID proof required. Details and proof of
		TOTAL		22125400	10793153		0	0		0.08	0	0	4280394	7051853	
	Note 1														
	The claims are admitted based on available details and documents submitted with claim form under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents.														
	The creditors are advised to submit IRP/RP the desired details, information and documents promptly.														

Claims of Financial Creditors in class- Real Estate allottees after registration of sale deed are excluded from the above details.